GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2051 ANSWERED ON:02.12.2011 ANOMALIES IN IDENTIFICATION OF STS Chavan Shri Harischandra Deoram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there are anomalies in identification of Scheduled Tribes(STs) in the country;
- (b) if so, the details thereof; and
- (c) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS(SHRI MAHADEO SINGH KHANDELA)

(a): No, Sir. In order to ensure that only genuine cases are taken up for inclusion in the list of Scheduled Tribes, the modalities approved by the Government for dealing with such cases require that the proposal along-with its justification duly recommended by the State Government are also acceptable to the Registrar General of India and the National Commission for Scheduled Tribes. All proposals are dealt with as per these modalities and only those proposals which have been agreed to by all the above three agencies are taken up for inclusion through amending legislation.

(b)& (c): In view of (a) above, does not arise.